

THE HIGH COURT OF MANIPUR
AT IMPHAL

O R D E R NO.9
Dated/Imphal 8th April, 2014

Memo No.HCM/B-16/2013-RC(J) In supersession of all earlier orders relating to listing of cases pertaining to matter arising out of Police & Army actions, Hon'ble the Acting Chief Justice is pleased to direct that all such cases be listed before the Division Bench. This order will come into force w.e.f. 8th April, 2014.

By Order,


DEPUTY REGISTRAR(JUDL)

Memo No.HCM/B-16/2013-RC(J) 608/16 Dated/Imphal 8th April, 2014
Copy to :-

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7. Assistant Registrar-I
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10. Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh
11. Superintendent, Bench
12. Stamp Reporter
13. Superintendent, Judicial -II
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DEPUTY REGISTRAR(JUDL)